

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

44.

**C.P. (IB)/1264(MB)2021**

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **20.09.2022**

NAME OF THE PARTIES:                      Stci Finance Limited (Creditor) Through The  
Resolution Professional Rajendra R. Agrawal  
Vs  
Mr. Jagdish Mansukhani

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The Court is convened through Video Conference.

1. Ms. Mitali Bhatt, Ld. Counsel for the Petitioner present. Ms. Mitika Agrawal, Ld. Counsel for the Respondent/Personal Guarantor present.
2. RP filed its reply in the matter. Counsel for the Respondent/Personal Guarantor seeks time to file reply report filed by the RP.
3. List this matter for hearing on **05.12.2022**.

Sd/-  
**MANOJ KUMAR DUBEY**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)